

X

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

M.A No.02/2025/EZ

IN

ORIGINAL APPLICATION NO. 126/2023/EZ

MUJIBUR RAHAMAN MALIK

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT FILED BY THE WEST BENGAL POLLUTION CONTROL
BOARD.

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Filed by

SIBOJYOTI CHAKRABORTY

SL. NO. 44 Dt. ~~X~~ 30 MAR 2026

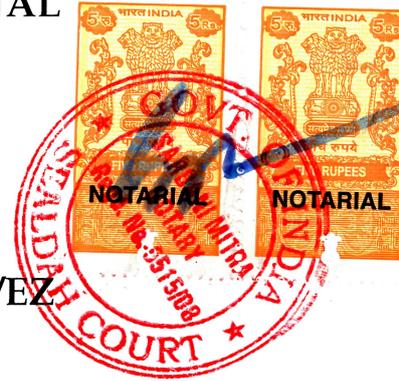
112

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

M.A No.02/2025/EZ

IN

ORIGINAL APPLICATION NO. 126/2023/EZ



MUJIBUR RAHAMAN MALIK

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

30 MAR 2026

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 01, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 28.07.2025.

03. That, in compliance with the order passed by this Hon'ble Tribunal dated 28.07.2025, the State Board issued a letter to the District Magistrate, Howrah, *inter alia* directing "to take necessary remedial measures such as removal of unauthorized encroachment in the Kana Damodar River, periodical cleaning and desilting of river and canal, prohibition of municipal solid waste and plastic waste and untreated sewage into the river, awareness to be created among the residents regarding river pollution." An Action Taken Report was solicited from the end of the District Magistrate, Howrah.

30 MAR 2026

Copy of the letter of the State Board dated 25.09.2025 addressed to District Magistrate, Howrah is annexed herewith and marked with letter "R1".



04. That, the District Magistrate, Howrah *vide* letters dated 25.09.2025 addressed to the Additional Executive Officer, Howrah Zila Parishad and the Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Directorate, Phuleswar, Uluberia, requested them to take immediate action for compliance of the order of this Hon'ble Tribunal and submit an Action Taken Report at the earliest.

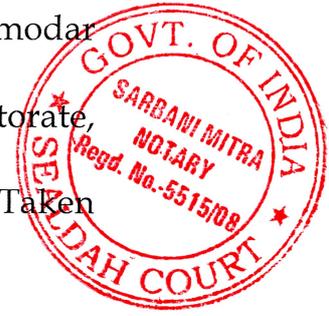
Copy of the letters of the District Magistrate dated 25.09.2025 addressed to Additional Executive Officer, Howrah Zila Parishad and the Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Directorate, Phuleswar, Uluberia are annexed herewith and marked with letter "R2 (colly)".

05. That, the State Board *vide* Memo dated 07.01.2026, issued two letters to the Additional Executive Officer, Howrah Zila

30 MAR 2026

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Parishad and the Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Directorate, Phuleswar, Uluberia, requesting them to send an Action Taken Report in this regard.



Copy of the letters of the State Board dated 07.01.2026 addressed to Additional Executive Officer, Howrah Zila Parishad and the Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Directorate, Phuleswar, Uluberia are annexed herewith and marked with letter "R3 (colly)".

06. That, the Executive Engineer, Lower Damodar Construction Division, Irrigation & Waterways Directorate has submitted an Action Taken Report for the remedial measures taken to improve the water quality of Kana Damodar River and Rajapur Khal which are stated as follows:

- a. Floating obstructions and water hyacinth were cleared during the monsoon season of 2025 under one time maintenance work to improve the drainage flow in Kana Damodar River. Proposal has also been sent to Department for clearing the floating obstacles of Kana Damodar River throughout the year under

30 MAR 2026

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Annual Maintenance Contract from 2026-27 onwards.

- b. The desiltation work of Rajapur Khal has been successfully completed on 31st March, 2025 and the Khal is regularly cleared of floating obstruction and water hyacinth through Annual Maintenance Contract.



Copy of the Action Taken Report of Irrigation & Waterways Directorate alongwith photographs is annexed herewith and marked as "R4".

07. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swarup Kumar Mandal

DEPONENT

30 MAR 2026

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VERIFICATION



I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 6 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate *R N G*
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

Sarbani Mitra
SARBANI MITRA
NOTARY
Regd. No. - 5515/08
Mob. - 8777303277

30 MAR 2026

X

Annexure - 118

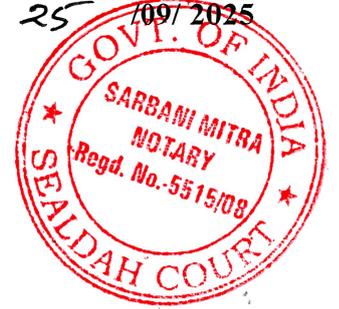


West Bengal Pollution Control Board

(Department of Environment, Government of West Bengal)

Memo No. : 314 3L/WPB-B(V)2023

Date : 25/09/2025



To

The District Magistrate, Howrah,
3rd Floor, New Collectorate Building,
6, Rishi Bankim Chandra Road,
District – Howrah, Pin – 711 101.

Sub : Direction for taking remedial measures to improve the water quality of Kana Damoder River and Rajapur Canal.

Ref: Solemn Order dated 28.07.25 passed by the Hon'ble National Green Tribunal, Eastern Bench, Kolkata in connection with O.A. no 126/2023/EZ in the matter between Mujibur Rahman Malik -vs- Member Secretary, WBPCB

Sir / Madam,

Please find the solemn order dated 28.07.25 passed by the Hon'ble National Green Tribunal, Eastern Bench, Kolkata in connection with O.A. no 126/2023/EZ wherein the Hon'ble Tribunal has observed from the water quality assessment report of Rajapur Canal and Kana Damodar River submitted by the West Bengal Pollution Control Board that Faecal Coliform (FC) counts and Biological Oxygen Demand (BOD) levels in both the canal and river are much higher than the prescribed limits. The persistently high Faecal Coliform (FC) counts and Biological Oxygen Demand (BOD) levels in both canals suggests faecal contamination from domestic sources rather than industrial pollution. The low metal concentration indicates that significant contribution of industrial pollution is not likely in the stretch of the said canals within Howrah District.

In compliance with the directions passed by the Hon'ble NGT, you are hereby directed to take necessary remedial measures such as removal of unauthorized encroachment in the Kana Damoder River, periodical cleaning and desilting of river and canal, prohibition of municipal solid waste and plastic waste and untreated sewage into the river, awareness to be created among the residence regarding river pollution. An Action Taken Report is solicited from your end.

Member Secretary

West Bengal Pollution Control Board

Enclosed: The Hon'ble NGT Order dated 28.07.2025 passed in OA No. 126/2023 (EZ).

Memo No. 314/2 3L/WPB-B(V)2023

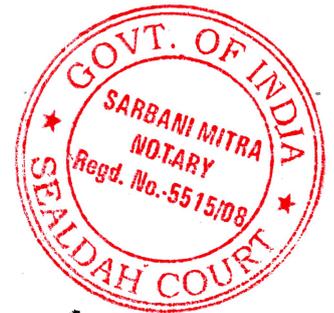
Dated: 25/09/2025

Copy forwarded to:

1. Chief Engineer (O&E), WBPCB.
2. Sri Bimalendu Mal, Environmental Engineer & In-charge Howrah Regional Office.
– For information and necessary action.



Member Secretary
West Bengal Pollution Control Board



o/c

XO

Annexure - '120'
(R2(2017))



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 213/Env./Howrah

Date: 25/09/2025

To: The Additional Executive Officer
Howrah Zilla Parishad

Sub: - Direction for taking remedial measures to improve the water quality of Kana Damoder River and Rajanpur Canal.

Ref.: - Letter of the Member Secretary, WBPCB vide letter no. 314/3L/WPB-B(V)2023 dated 25-09-2025 containing Solemn order of Hon'ble Tribunal dated 28-07-2025 in connection with O.A. No. 126/2023/EZ in the matter between Mujibur Rahman Malik-vs- Member Secretary, WBPCB.

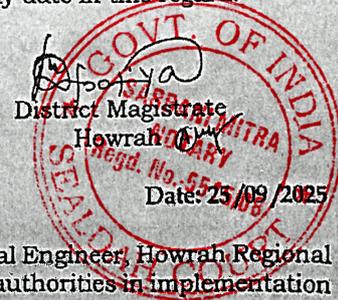
Please find enclosed the above-mentioned letter of the Member Secretary, WBPCB containing Solemn order of Hon'ble Tribunal dated 28-07-2025 in connection with O.A. No. 126/2023/EZ in the matter between Mujibur Rahman Malik-vs- Member Secretary, WBPCB in which it has been directed to take necessary remedial measures such as prohibition of solid and plastic waste and untreated sewage into the river, creation of awareness among the residence regarding river pollution.

In view of above, you are requested to take necessary action under Swachh Barat Mission (Grameen) for compliance of the solemn order of Hon'ble Tribunal and submit an Action Taken Report at an early date in this regard.

Encl: As stated.

Memo No. 213/1(1)/Env./Howrah

Copy forwarded for information to the Environmental Engineer, Howrah Regional Office, WBPCB with request to follow up with concerned authorities in implementation of the compliance of solemn order of Hon'ble Tribunal.



[Signature]
District Magistrate
Howrah



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 212/Env./Howrah

Date: 25/09/2025

To: The Executive Engineer-I
Lower Damodar Construction Division
Irrigation and Waterways Directorate
Phuleswar, Uluberia.

Sub: - Direction for taking remedial measures to improve the water quality of Kana Damoder River and Rajapur Canal.

Ref.: - Letter of the Member Secretary, WBPCB vide letter no. 314/3L/WPB-B(V)2023 dated 25-09-2025 containing Solemn order of Hon'ble Tribunal dated 28-07-2025 in connection with O.A. No. 126/2023/EZ in the matter between Mujibur Rahman Malik-vs- Member Secretary, WBPCB.

Please find enclosed the above-mentioned letter of the Member Secretary, WBPCB containing Solemn order of Hon'ble Tribunal dated 28-07-2025 in connection with O.A. No. 126/2023/EZ in the matter between Mujibur Rahman Malik-vs- Member Secretary, WBPCB in which it has been directed to take necessary remedial measures such as removal of unauthorized encroachment in the Kana Damoder River, periodical cleaning and desilting of river and canal.

In view of above, you are requested to take immediate action for compliance of the solemn order of Hon'ble Tribunal and submit an Action Taken Report at an early date in this regard.

Enclo: As stated.

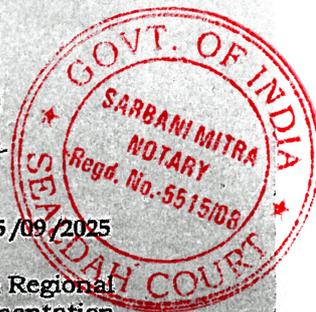
Sarbani Mitra
District Magistrate
Howrah

Date: 25/09/2025

Memo No. 212/1(1)/Env./Howrah

Copy forwarded for information to the Environmental Engineer, Howrah Regional Office, WBPCB with request to follow up with concerned authorities in implementation of the compliance of solemn order of Hon'ble Tribunal.

Sarbani Mitra
District Magistrate
Howrah





LIFE
Lifestyle for
Environment

~~19~~ Annexure - R/2025/122
WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)

Howrah Regional Office
'Minority Bhawan', 5th Floor,
12, Biplabi Kanailal Bhattacharya Sarani,
Alipore, Kolkata - 700 027
☎: + 91 033 2202-3136

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No. 12/01 -PCB/HOW/272-2023(GEN)

Date: 07/01/2026

To
The Additional Executive Officer,
Howrah Zilla Parishad
Howrah

Sub:- Action taken report on direction for taking remedial measures to improve the water quality of Kana Damodar River and Rajapur Canal.

Ref.: i) Memo No. 213/Env./Howrah dated 25/09/2025 of the District Magistrate, Howrah.
ii) Solemn order of Hon'ble Tribunal dated 28/07/2025 in connection with O.A.No. 126/2023/EZ in the matter between Jujibur Rahman Malik vs Member Secretary, WBPCB.

Sir,

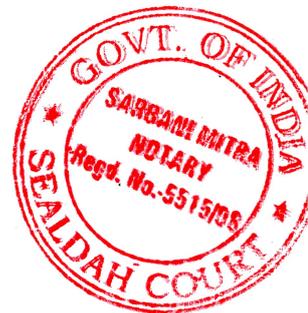
This is to inform you that you were directed by the District Magistrate, Howrah vide above referred letter to take remedial measures such as prohibition of disposal of Solid & Plastic waste and untreated sewages into the Kana Damodar River and Rajapur Canal, creation of awareness among the residence regarding river pollution.

You are requested to send action taken report in this regard.

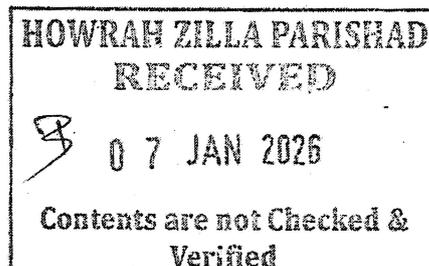
Thanking you,

Yours faithfully,

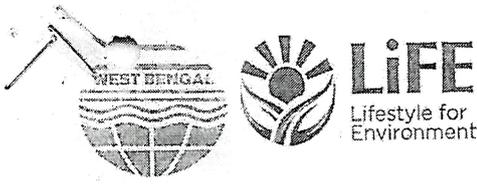

Environmental Engineer & I/c
Howrah R. O. 07/01/2026.



Enclose:- Copy of the above referred letter.



o/c



WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)

123

Howrah Regional Office
'Minority Bhawan', 5th Floor,
12, Biplabi Kanailal Bhattacharya Sarani,
Alipore, Kolkata - 700 027

☎: + 91 033 2202-3136

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No. 11/01 -PCB/HOW/272-2023(GEN)

Date: 07/01/2026

To
The Executive Engineer-I,
Lower Damodar Construction Division
Irrigation and Waterways Directorate,
Phuleswar, Uluberia, Howrah

Sub:- Action taken report on direction for taking remedial measures to improve the water quality of Kana Damodar River and Rajapur Canal.

Ref.: i) Memo No. 213/Env./Howrah dated 25/09/2025 of the District Magistrate, Howrah.
ii) Solemn order of Hon'ble Tribunal dated 28/07/2025 in connection with O.A.No. 126/2023/EZ in the matter between Jujibur Rahman Malik vs Member Secretary, WBPCB.

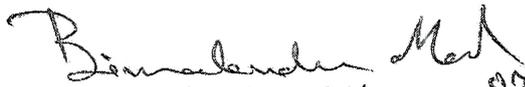
Sir,

This is to inform you that you were directed by the District Magistrate, Howrah vide above referred letter to take remedial measures such as prohibition of disposal of Solid & Plastic waste and untreated sewage into the Kana Damodar River and Rajapur Canal, creation of awareness among the residence regarding river pollution.

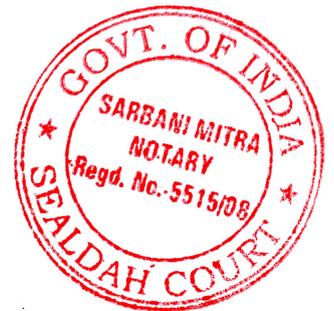
You are requested to send action taken report in this regard.

Thanking you,

Yours faithfully,


Environmental Engineer & I/c
Howrah R. O. 07/01/2026.

Enclose:- Copy of the above referred letter.







Annexure- 'R4' 124

Government of West Bengal

Office of the Executive Engineers

Lower Damodar Construction Division, Irrigation & Waterways Directorate

Fuleshwar, Uluberia, Howrah - 711316, E-mail: ee1ldcd@gmail.com, Phone: 033-26610311

Memo No : 101^E

Date : 20.01.2026

To,
The Executive Engineer & I/C,
Howrah R.O, Minority Bhawan, 5th Floor,
12, Biplabi Kanailal Bhattacharya Sarani,
Alipore, Kolkata- 700027.

Sub : Action taken report for remedial measures to improve the water quality of Kana Damodar River and Rajapur Khal.

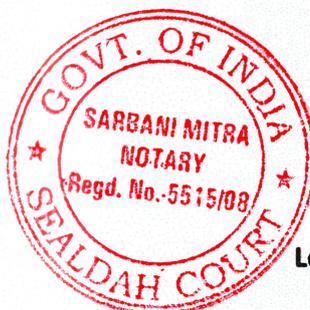
Ref: 1. Your Memo No. 11/01-PCB/HOW/272-2023(GEN) dated 07.01.2026
2. Solemn order of Hon'ble Tribunal 28.07.2025 in connection with O.A No. 126/2023/EZ in the matter between Mujibur Rahman Malik -Vs.- Member Secretary, WBPCB.

Sir,

Apropos the above, this is to inform you the followings:

1. Floating obstructions and water hyacinth were cleared during the monsoon season of 2025 under one time maintenance work to improve the drainage flow in Kana Damodar River. Copy of work Order and photographs of clearing works are attached in Annexure-I. A proposal has been sent to department for clearing the floating obstacles of Kana Damodar River throughout the year under Annual Maintenance Contract from 2026-27 onwards.
2. The desiltation work of Rajapur Khal has been successfully completed on 31st March, 2025 and the khal is regularly cleared of floating obstruction and water hyacinth through Annual Maintenance Contract. Copy of Work Order and clearing activities are enclosed in Annexure-II

Encl: As stated



Yours faithfully

[Signature]
Executive Engineer - I

Lower Damodar Construction Division

Memo No : 101/1(2)

Date : 20.01.2026

Copy submitted to:

1. The District Magistrate, Howrah, for favour of her kind information.
2. The Superintending Engineer, Western Circle-I, I&W Dte., Jalsampad Bhawan, 8th Floor, Salt Lake City, Kolkata-91, for favour of his kind information.

[Signature]
Executive Engineer - I

Lower Damodar Construction Division

WORK PHOTOGRAPHS

NAME OF WORK : Clearing and removing of water hyacinth for the period from June 2025 to November 2025 in between Telihati R.C.C Bridge to Budul R.C.C Bridge of Kana Damodar river, for length 18.60 Km under Block- Amta-I, Jagatballavpur & Panchla and P.S- Amta, Jagatballavpur & Panchla, Dist- Howrah

Project Cost : Rs. 20.55 Lakh

Date of Commencement of Work : 05-07-2023
Date of Completion : 30-11-2025
Status of Work : **Completed**





Government of West Bengal

Office of the Executive Engineer-I
Lower Damodar Construction Division
Irrigation & Waterways Directorate

Fuleshwar, Uluberia, Howrah -711316, E-mail: ee1ldcd@gmail.com, Phone: 033 2661 0311

Memo No:-1992 E

Date:-18.07.2025

To,

S.J. ENTERPRISE,
JAGADISHPUR, ULUBERIA,
DIST. - HOWRAH, PIN-711315.

Sub: Work Order for the work "Clearing and removing of water hyacinth for the period of June'25 to November '25 in between Telihati R.C.C. Bridge to Budul R.C.C. Bridge of Kana Damodar river, for length 18.60 Km under Block Amta - I, Jagadballavpur & Panchla and P.S. - Amta Jagadballavpur & Panchla, Dist-Howrah."

Ref: 1. Letter of Acceptance(LOA) cum Provisional Work Order vide T.O. Memo no. 1836 ,Dtd. 04.07.2025
2. Bank Gurantee No. 0975IGPER006825 of UCO Bank dated 08.07.2025 amounting to Rs. 94843.00

e-NIT No:- WBIW/EE-I/LDCD/e-NIT-7/2025-26 SI 4
Amount Put to Tender:-Rs. 2055991.35

e-Tender ID: 2025_IWD_863522_4
Tendered Amount: Rs. 948429.00

Dear Sir,

The rate quoted by you for above mentioned work was accepted by the undersigned on 04.07.2025 @ 53.87 % (Fifty Three Point Eight Seven Percent) below than the schedule of rates attached with the tender. Upon receipt of the Additional Performance Security(APS) in the form of BG as per Ref no. 2, this Final Work Order is hereby issued for the aforesaid work.

Date of commencement for the work shall remain the same as specified in the Provisional Work Order i.e. 05.07.2025 and the time of completion of the work will be Upto 30.11.2025 from the date of commencement.

The following terms and conditions, as mentioned in the Provisional Work Order, shall remain unchanged

1. No new items or substituted items of works or any excess quantity over tendered quantity or deviation from drawing, specification of works, shall be undertaken without the prior approval of the Engineer-in-Charge.
2. Payment of work done, will be made to you on the availability of fund only & no interest whatsoever will be paid to you due to delay in payment.
3. The Quantities shown in the schedule of items of work may vary.
4. Please note that time is the essence of the contract, and proportionate work must be done in proportionate time as per Clause 5 of the contract (Form 2911). Delay in completion of work without justified reason will attract penal action as per Clause 2 and Clause 3 of the contract.
5. The contractor shall ensure the mandatory engagement of job card holders as unskilled workers for execution of the awarded work to implement the "Karmashree" scheme launched by the State Government, vide No. 1140-PRD-33011/1/2024-MGNREGA SEC dated 07.03.2024. Periodic statements on such engagement must be submitted as per the directions of the concerned Sub-Divisional Officer.

Encl: 1. Schedule of work—1 no.
2. Copy of the Provisional Work Order.

Yours Faithfully,

Sd/- Surajit Das

Executive Engineer-I
Lower Damodar Construction Division

Memo No:-1992 E /1(1)

Date:-18.07.2025

Copy forwarded to the Sub-Divisional Officer, Lower Damodar Construction Sub-Division No.-IV, Ulughata, Howrah for information and necessary action.

Encl:Schedule of work—1 no.

Memo No:-1992 E /2(8)

Date:-18.07.2025

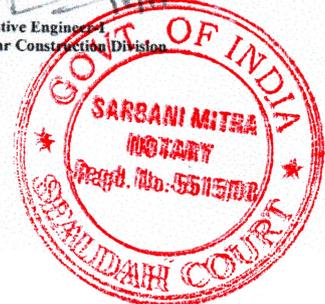
Copy forwarded for kind information to :

1. The Chief Engineer (West), I & W Dte. Kanainatsal, P.O.-Sripally, Dist.-Purba Bardhaman-713103.
2. The Superintending Engineer, Western Circle-I, 8th floor, Jalsampad Bhawan, Bidhannagar, Kol-700 091.
3. The District Magistrate, Howrah.
4. The Sabhadhipati, Zilla Parishad, Howrah.
5. The Hon'ble Member of Parliament, Uluberia Lok Sabha Constituency.
6. The Hon'ble M.L.A., Uluberia Uttar Assembly Constituency.
7. The Sabhapati, Amta-I Panchayet Samiti.
8. Accounts Branch/Estimating Branch of Lower Damodar Construction Division.

Sd/- Surajit Das

Executive Engineer-I
Lower Damodar Construction Division

Executive Engineer-I
Lower Damodar Construction Division





Kolkata, West Bengal, India 🇮🇳
 H35p+7cc, Samanti, Kolkata, West Bengal 711322, India
 Lat 22.558067° Long 88.085962°
 Thursday, 15/01/2026 02:50 PM GMT +05:30

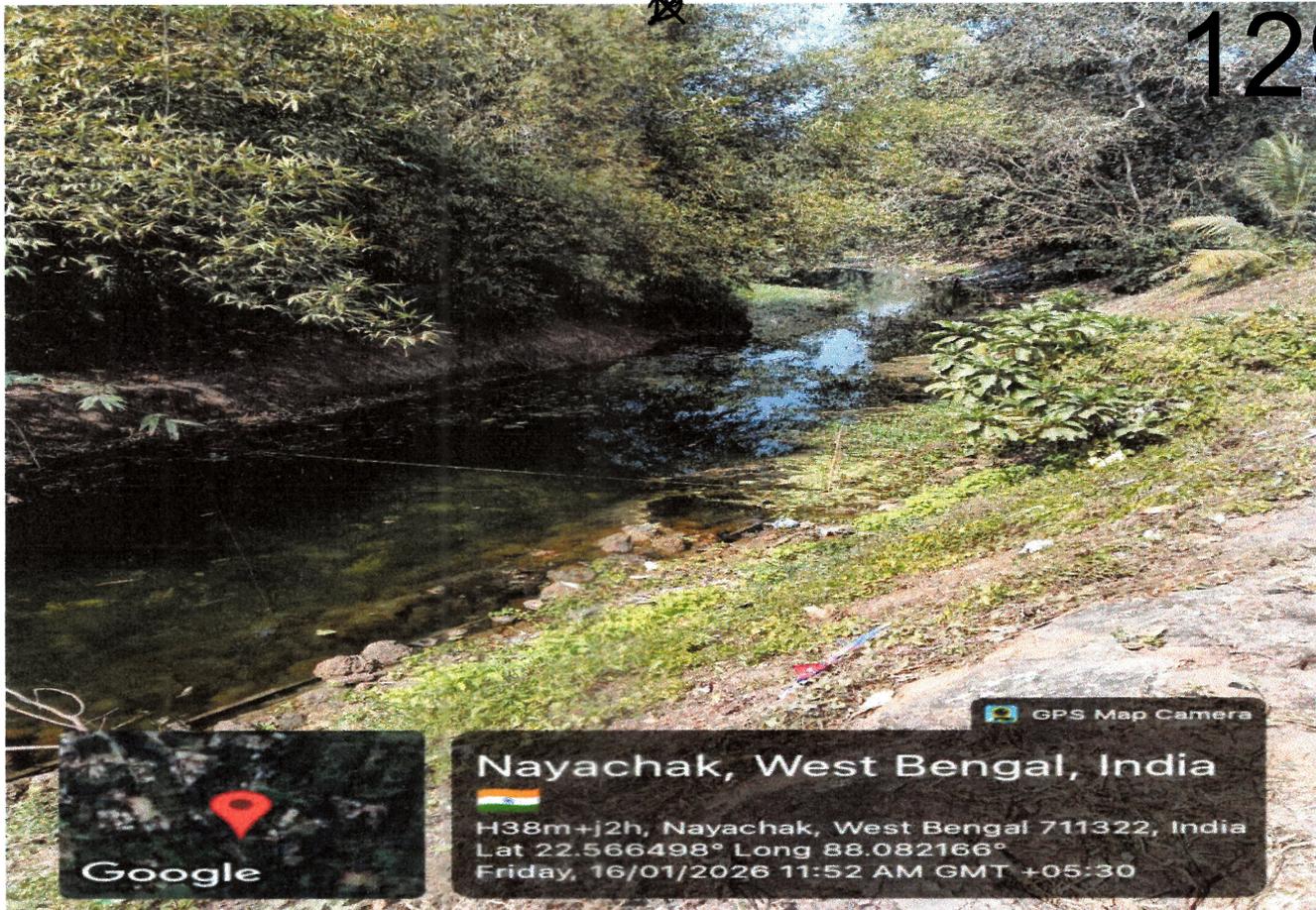


Howrah, West Bengal, India 🇮🇳
 H33r+866, Banharishpur Rd, Gabtala, Moddhum Para, Howrah,
 West Bengal 711322, India
 Lat 22.55359° Long 88.090493°
 Thursday, 15/01/2026 03:54 PM GMT +05:30

GOVT. OF INDIA
 SARBANI MITRA
 NOTARY
 No. 5515/108
 HOWRAH COURT



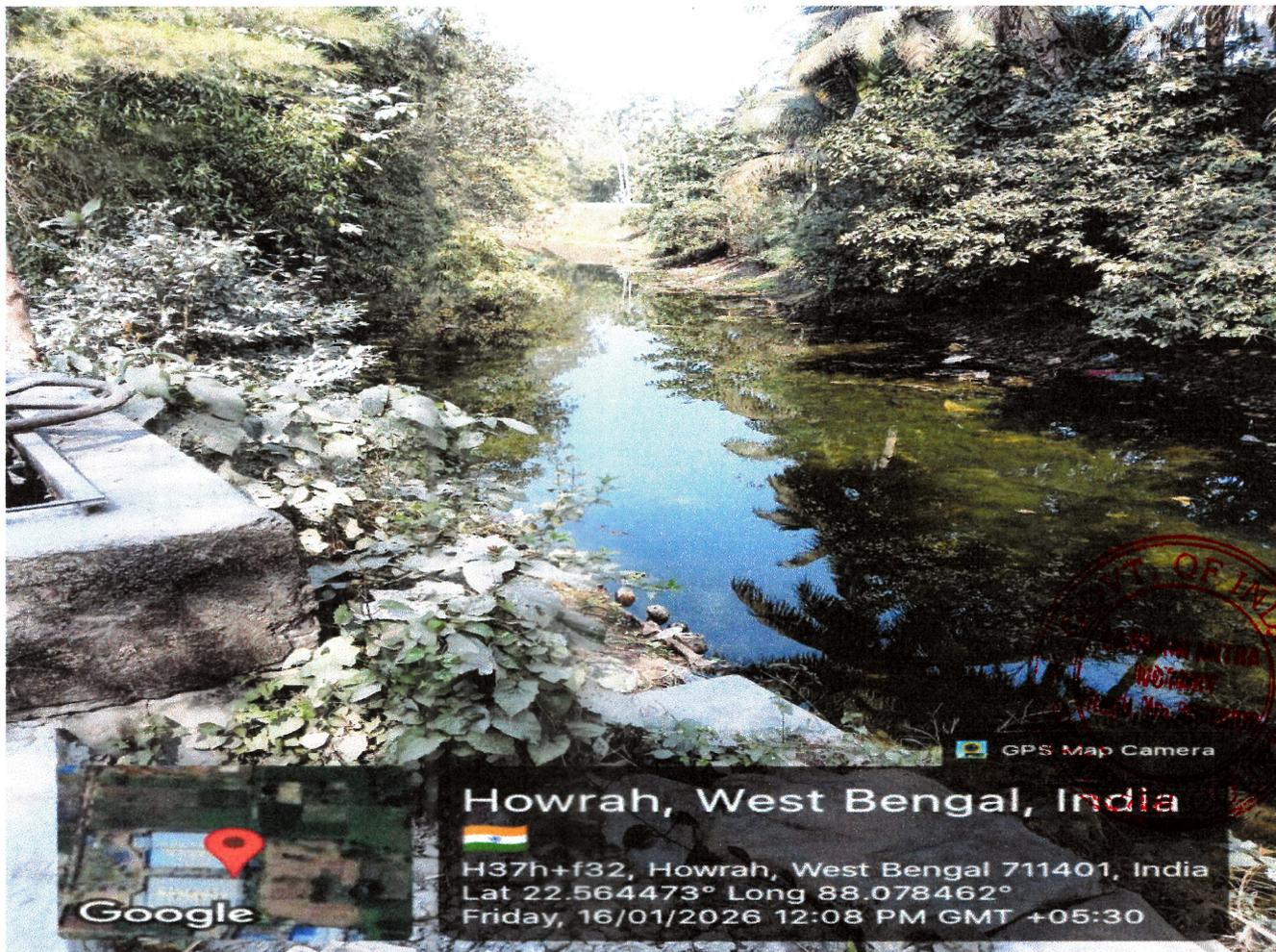
INDIA
SARBANI MITRA
NOTARY
Regd. No. 5515/08
BEHALDAH COURT



GPS Map Camera

Nayachak, West Bengal, India


 H38m+j2h, Nayachak, West Bengal 711322, India
 Lat 22.566498° Long 88.082166°
 Friday, 16/01/2026 11:52 AM GMT +05:30



GPS Map Camera

Howrah, West Bengal, India


 H37h+f32, Howrah, West Bengal 711401, India
 Lat 22.564473° Long 88.078462°
 Friday, 16/01/2026 12:08 PM GMT +05:30





Government of West Bengal

Office of the Executive Engineer-I
Lower Damodar Construction Division, Irrigation & Waterways Directorate
Fuleshwar, Uluberia, Howrah - 711316, E-mail: ee1ldcd@gmail.com, Phone: 033-26610311

Memo No : 92

Date : 19.01.2026

To,
The Superintending Engineer,
Western Circle-I,
Irrigation & Waterways Directorate.

Sub : Request for inclusion of Kana Damodar Khal & Kamarnala Khal for clearing and maintaining under Annual Contract (AMC) instead of One Time Clearance during 2026-27.

Ref : O.A. No 126 /2023 / EZ in the matter of Mujibar Rahaman Malik vs Member Secretary, WBPCB & Others before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata

Sir,

With reference to the above subject, this is to inform you that there is ongoing case before the Hon'ble NGT concerning the Kana Damodar River and the Kamarnala Khal. In connection with these cases, periodical Action Taken Reports are required to be submitted, particularly with regard to the clearance and maintenance of these watercourses. Previously both Kana Damodar River and Kamarnala Khal were cleared during the monsoon under One-Time Clearance.

In view of the continuing NGT proceedings, it is considered essential that the Kana Damodar River (30.00 km) and the Kamarnala Khal (2.80 km) be brought under Annual Maintenance Contract (AMC) during 2026-27 to ensure regular upkeep and to avoid any adverse action against the Department.

The inclusion of an additional length of **32.80 km** under AMC will entail a financial implication involving an enhancement of cost to the tune of approximately **₹35.00 lakh**, along with a corresponding reduction in length and cost under One-Time Clearance works.

Considering the above facts and circumstances, it is therefore requested that kind approval may be accorded to include the above-mentioned khals under Annual Maintenance Contract.

Yours faithfully

Executive Engineer - I
Lower Damodar Construction Division



Annexure-II**WORK PHOTOGRAPHS**

NAME OF WORK :Improvement of Rajapur Khal by re-excavation (Length- 10.652 Km) and Rajapur Link Khal (Length- 3.877 Km), bank strengthening (Length- 3.727 Km) and construction of inspection path (Length- 2.50Km) in Block & PS- Panchla, Dist- Howrah.

Project Cost : Rs. 5.36 Crore

Date of Commencement of Work : 29-12-2023
Date of Completion : 31-03-2025
Status of Work : **Completed**

In addition, annual maintenance activities for “Clearing and removing of water hyacinth of Rajapur Main Khal from 10.00 Km to 28.00 Km including clearing jungles along the slope of bank for the period 365 days under Lower Damodar Construction Sub-Division No. IV of Lower Damodar Construction Division during the year 2025-26” with a tendered amount of Rs. 578016.00 are being carried out from 15.05.2025 to prevent drainage congestion and ensure sustained improvement in the drainage capacity as well as to prevent spread of vector borne diseases. These activities are commenced prior to the monsoon and will continue throughout the year as part of regular upkeeping the Khal.



Tb.No-124/2023-24



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Phone No. 033 2661 0311
Fax No. 033 2661 0311
E-mail ID ee11ded@gmail.com

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Government of West Bengal
Irrigation & Waterways Directorate
Office of the Executive Engineers
Lower Damodar Construction Division

P.O.-Fuleswar, Block-Uluberia-I, P.S.-Uluberia, District-Howrah, Pin-711316

Memo No:-1931 E

Date:-26.12.2023

e-NIT No. - WBIW/SE/WC-I/NIT- 7(e)/2023-24 , Sl- 1
e-Tender ID: 2023_IWD_590604_1

WORK ORDER

To,
THE ROAD AND ROOF PROJECTS
BC-32, SALT LAKE CITY, SECTOR-I
KOLKATA-700064, WEST BENGAL

Subject:Improvement of Rajapur khal by re-excavation (length-10.652 km) and Rajapur Link khal (length- 3.877 km), bank strengthening (length-3.727 km) and construction of inspection path (length -2.50 km in Blocks and PS Jagatballavpur, Panchla , Dist- Howrah.

Amount Put to Tender:-Rs. 53624311.00
Tendered Amount: Rs. 43977297.00

Dear Sir,

The rate quoted by you for above mentioned work has been accepted by the Chief Engineer, (West) I & W Dte. vide Memo No. 1414 -CI(W)/BDN/2023 dated 13.12.2023 @ 17.99 % (Seventeen Point Nine Nine Percent) Below than the schedule of rates attached with the tender.

2. You are hereby requested to start the work immediately. The date of commencement shall be reckoned with effect from 29.12.2023 and the time of completion of the work shall be 300 days.
3. Please contact concerned Sub-Divisional Officer, Lower Damodar Construction Sub-Division - IV and Obtain working instructions prior to the starting of work and also during the entire period of execution.
- 4.No new items or substituted items of works or any excess quantity over tendered quantity or deviation from drawing, specification of works , shall be undertaken without the prior written approval of the Engineer-in-Charge.
5. Payment of work done , will be made to you on the availability of fund only & no interest whatsoever will be paid to you due to delay in payment.
6. The Quantities shown in the schedule of items of work may vary.
- 7.You are requested to submit work program within 7 days from issue of work order showing completion of work within stipulated time.
8. Please note time is the essence of contract and proportionate work should be done in proportionate time as per Clause 5 of contract (Form 2911). Delay in completion of work without justified reason will invite penal action as per clause 2 and clause 3 of the contract.

Encl:Schedule of work—1 no.

Yours Faithfully.

Sd/- S. K. Gupta

Executive Engineer-I
Lower Damodar Construction Division

Memo No:-1931 E /1(1)

Date:-26.12.2023

Copy forwarded to the Sub-Divisional Officer, Lower Damodar Construction Sub-Division - IV, Ulughata, Howrah for information and necessary action.

Encl:Schedule of work—2 no.

Sd/- S. K. Gupta

Executive Engineer-I
Lower Damodar Construction Division

Memo No:-1931 /2(10)

Date:-26.12.2023

Copy forwarded for kind information to :

- 1.The Sabhadhipati,Howrah Zilla Parishad, Howrah.
- 2.The Member of Parliament, Serampore Lok Sabha constituency.
- 3.The M.L.A.,Panchla Assembly Constituency ,Howrah.
- 4.The M.L.A., Jagatballavpur Assembly Constituency ,Howrah.
5. The Chief Engineer (West), I & W Dte. Kanainatsal, P.O.-Sripally, Dist.-Purba Bardhaman-713103.
6. Superintending Engineer Western Circle-I, 8th floor, Jalasampad Bhawan, Bidhannagar, Kol-700 091.
7. The District Magistrate,Howrah.
- 8.The Sabhapati, Panchla Panchayet Samiti, Howrah
- 9.The Sabhapati, Jagatballavpur Panchayet Samiti, Howrah
10. Accounts Branch/Estimating Branch of Lower Damodar Construction Division.



Executive Engineer-I

Lower Damodar Construction Division

26/12/23



Government of West Bengal

Office of the Executive Engineer-I
Lower Damodar Construction Division
Irrigation & Waterways Directorate

Fuleshwar, Uluberia, Howrah -711316, E-mail: ee1ldcd@gmail.com, Phone: 033 2661 0311

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Memo No:-1444 E

Date:-02.06.2025

To,
PINAKI RANJAN DAS,
VILLAGE- KHAJRI, P.O.- BACHHRI,
DISTRICT- HOWRAH,
PIN - 711312.

Sub: Work Order for the work "Clearing and removing of Water hyacinth of Rajapur Main Khal from 10.00 km to 28.00 km including clearing jungles along the slope of bank for the period 365 days under Lower Damodar Construction Sub - Division No. - IV of Lower Damodar Construction Division during the year 2025-26."

Ref: 1. Letter of Acceptance(LOA) vide T.O. Memo no. 988 , Dtd. 08.05.2025 & Provisional Work Order vide T.O. Memo.no. 1093E ,Dtd. 14.05.2025
2. Bank Gurantee No. 0975IGPER003725 of UCO Bank dated 21.05.2025 amounting to Rs. 57802.00

e-NIT No:- WBIW/EE-I/LDCD/e-NIT-1/2025-26 SI 20
Amount Put to Tender:-Rs. 1414626.00

e-Tender ID: 2025_IWD_832782_20
Tendered Amount: Rs. 578016.00

Dear Sir,

The rate quoted by you for above mentioned work was accepted by the undersigned on 08.05.2025 @ 59.14 % (Fifty Nine Point One Four Percent) below than the schedule of rates attached with the tender. Upon receipt of the Additional Performance Security(APS) in the form of BG as per Ref no. 2, this Final Work Order is hereby issued for the aforesaid work.

Date of commencement for the work shall remain the same as specified in the Provisional Work Order i.e. 15.05.2025 and the time of completion of the work will be 365 (Three Hundred Sixty Five) days from the date of commencement.

The following terms and conditions, as mentioned in the Provisional Work Order, shall remain unchanged

1. No new items or substituted items of works or any excess quantity over tendered quantity or deviation from drawing, specification of works , shall be undertaken without the prior approval of the Engineer-in-Charge.
2. Payment of work done , will be made to you on the availability of fund only & no interest whatsoever will be paid to you due to delay in payment.
3. The Quantities shown in the schedule of items of work may vary.
4. Please note that time is the essence of the contract, and proportionate work must be done in proportionate time as per Clause 5 of the contract (Form 2911). Delay in completion of work without justified reason will attract penal action as per Clause 2 and Clause 3 of the contract.
5. The contractor shall ensure the mandatory engagement of job card holders as unskilled workers for execution of the awarded work to implement the "Karmashree" scheme launched by the State Government, vide No. 1140-PRD-33011/1/2024-MGNREGA SEC dated 07.03.2024. Periodic statements on such engagement must be submitted as per the directions of the concerned Sub-Divisional Officer.

Encl: 1. Schedule of work—1 no.
2. Copy of the Provisional Work Order.

Yours Faithfully,

Sd/- Surajit Das

Executive Engineer-I
Lower Damodar Construction Division

Memo No:-1444 E /1(1) Date:-02.06.2025

Copy forwarded to the Sub-Divisional Officer, Lower Damodar Construction Sub-Division No.-IV for information and necessary action.

Encl:Schedule of work—1 no.

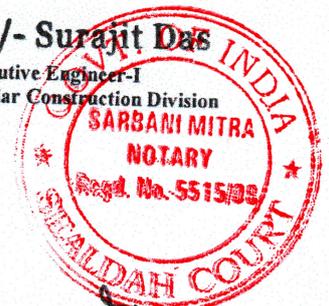
Memo No:-1444 E /2(8) Date:-02.06.2025

Copy forwarded for kind information to :

1. The Chief Engineer (West), I & W Dte. Kanainatsal, P.O.-Sripally, Dist.-Purba Bardhaman-713103.
2. The Superintending Engineer, Western Circle-I, 8th floor, Jalsampad Bhawan, Bidhannagar, Kol-700 091.
3. The District Magistrate,Howrah.
4. The Sabhadhipati, Zilla Parishad, Howrah.
5. The Hon'ble Member of Parliament, Howrah Sadar Lok Sabha Constituency.
6. The Hon'ble M.L.A., Jagatballavpur Assembly Constituency.
7. The Sabhapati, Domjur Panchayet Samiti.
8. Accounts Branch/Estimating Branch of Lower Damodar Construction Division.

Sd/- Surajit Das

Executive Engineer-I
Lower Damodar Construction Division



Executive Engineer-I
Lower Damodar Construction Division





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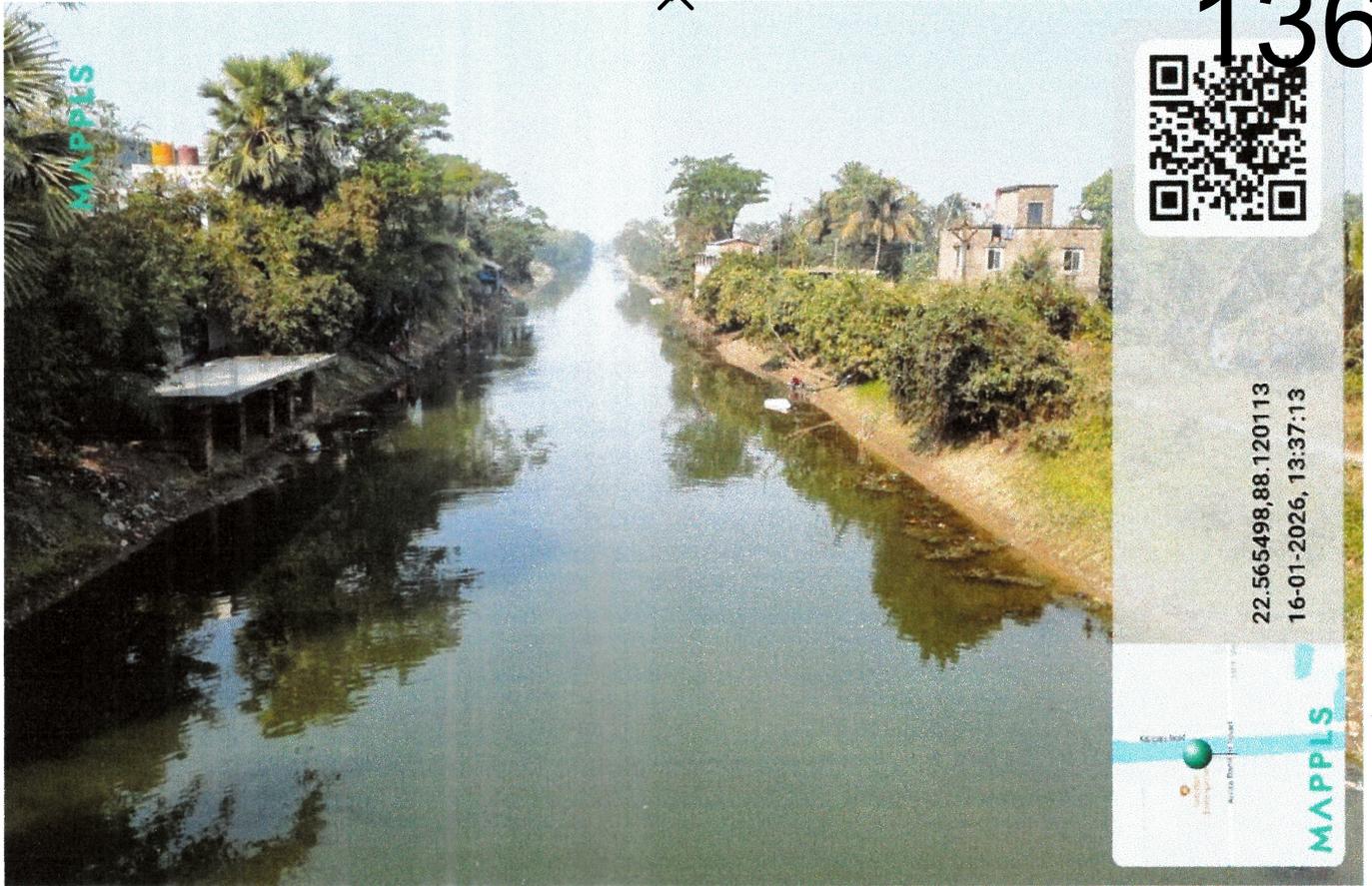


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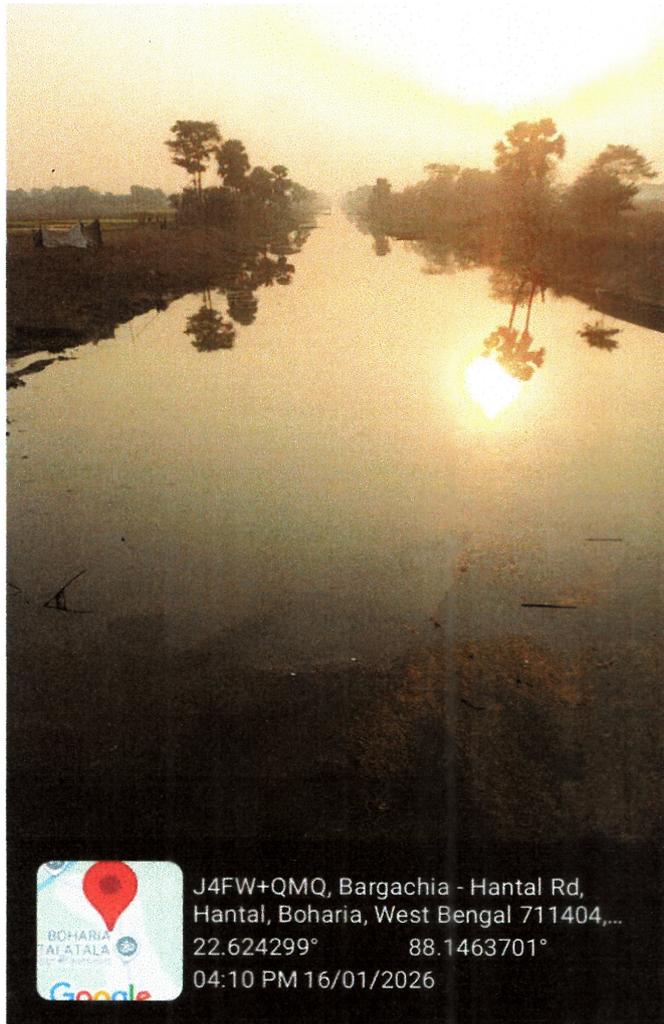
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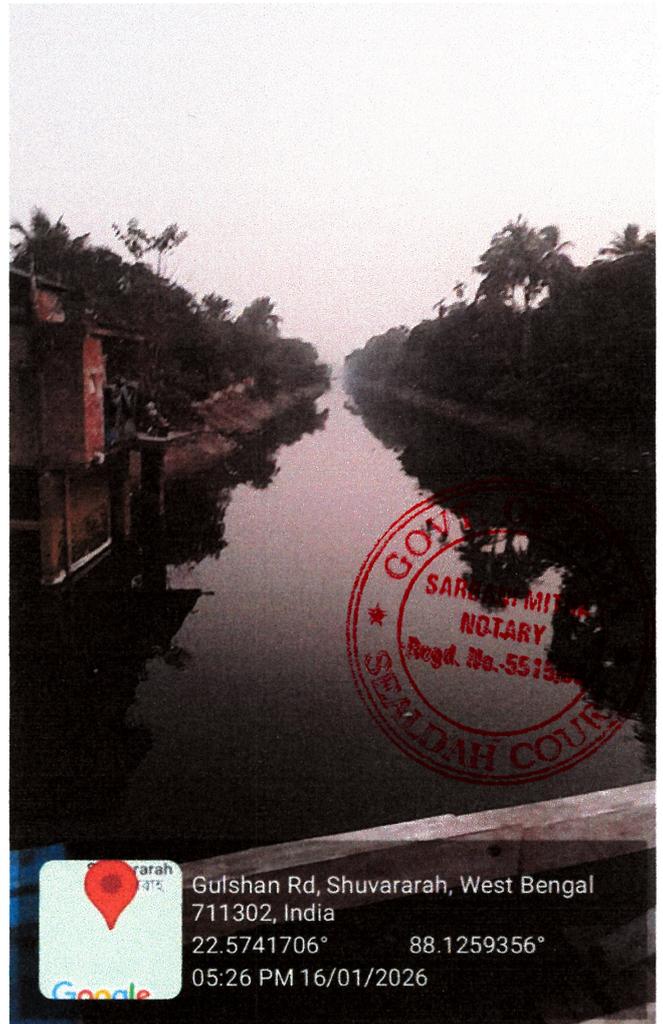
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 711302, India
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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

M.A No.02/2025/EZ

IN

ORIGINAL APPLICATION NO. 126/2023/EZ

MUJIBUR RAHAMAN MALIK

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.

SIBOJYOTI CHAKRABORTY
ADVOCATE
HIGH COURT AT CALCUTTA